

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**


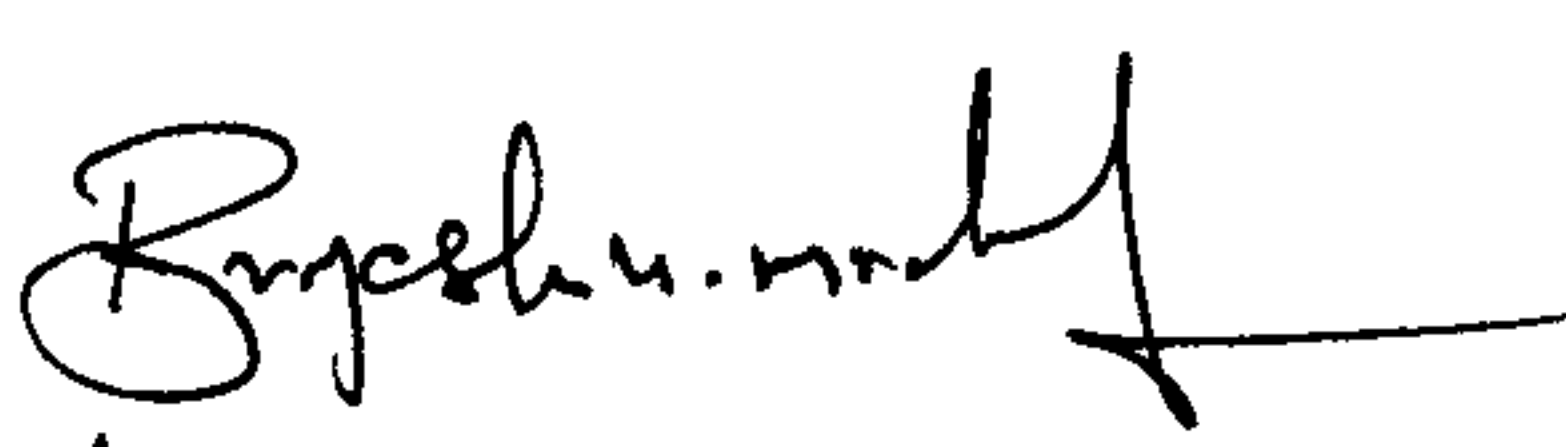
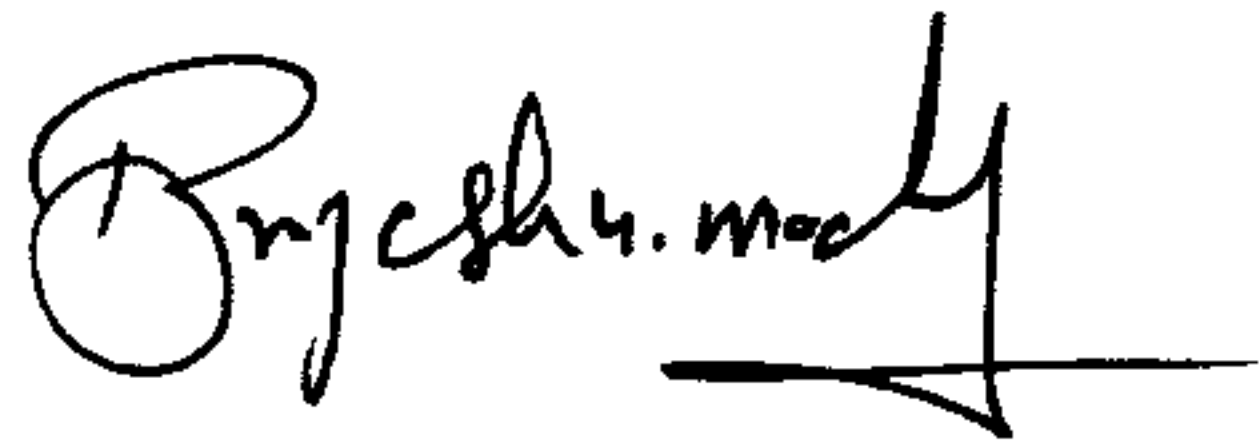

TP No. 198/397-398/NCLT/AHM/2016
(CP No. 03/2015)

Coram: **Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.09.2018**

Name of the Company: J.P. Financial Services Pvt. Ltd.
V/s.
Golden Tobacco Ltd. & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	YASH JARIWALA i/b TRIVEDI & GUPTA ADV	ADVOCATE	R-1 to 7	
2.	 b/h. Nikunt K. Raval	ADVOCATE	R-28	
3.	MAHESH RAVAL SHRIRAJ KHAMBETE i/b Nanavati Associates	Adv	Applicant	

ORDER

Advocate Mr. Shriraj Khambete on behalf of M/s. Nanavati Associates is present for the petitioner. Advocate Mr. Yash Jariwala is present for the Respondent no. 1 to 7, Advocate Mr. Brijesh b/h Advocate Mr. Nikunt Raval is present for the Respondent no. 28

At the request of both side's Counsels, the matter is adjourned.

List the matter on 15.11.2018.


**HARIHAR PRAKASH CHATURVEDI
(MEMBER JUDICIAL)**

Dated this the 27th day of September, 2018